

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 22**

**C.P. (IB)/282(MB)2022**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **RAVINDRA BALIRAM CHAUDHARI V/s  
SUPREME INFRASTRUCTURE BOT PRIVATE  
LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Patel i/b AMP Partners for the Petitioner is present. Adv. Neha Patil i/b Vivaka Partners for the Respondent is present.

Ld. Counsel for the Corporate Debtor informs that the Counsel is in personal difficulty and seek short accommodation. List this matter on Board on **26.04.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**